



53

IN THE HIGH COURT OF ORISSA CUTTACK

W.P.(C) NO. 4369 OF 2003

Maitree Sansada Petitioner

-Versus-

State of Orissa and other Opposite Parties

STATUS REPORT ON BEHALF OF ORISSA WATER SUPPLY AND SEWERAGE BOARD

I Shri Kshitish Chandra Sahoo, aged about 49 years, son of Sri Padmanav Sahoo, at present residing at Sriram Nagar, Badambadi, P.S. Madhupatna, Town / District Cuttack do hereby solemnly affirm and state as follows :

- 1. I am the Project Engineer, in charge of Project Management Unit, Orissa Water Supply and Sewerage Board at Cuttack and I am acquainted with the developments of the present case. I have been authorized by the Member Secretary of the Board to swear this affidavit on behalf of Orissa Water Supply and Sewerage Board.
2. That, after cancellation of the first tender by the tender committee in the meeting held on 09.10.2009 which was approved by the Government in H&UD department, tender was invited for the second time vide tender call notice dated 16.10.2009. In response to such notice a single tender was received from M/s Kirloskar Brothers Ltd. Kolkata. After protracted negotiations, the final negotiated price for the work stands at Rs. 3,17,99,000/- which is 49.30% excess over the estimated cost of Rs. 2,12,98,831/-.
3. That, the tender committee in its meeting held on 16.12.2009 took into consideration all relevant aspects including the direction given by this Hon'ble Court in the present case. In view of the delay, it was considered to be just and proper not to make any further re-tender for the work styled "Interception & Diversion works consisting of design, construction, testing and commissioning of sewage pumping stations with wet well including RCC/Masonry drains and all civil, electrical and mechanical works at Jobra & Chauliaganj area with laying of CI rising main etc.

Kshitish Chandra Sahoo

Adv.

ANKADHAR MISHRA NOTARY, CUTTACK



4. That, after thorough discussion the tender committee in its meeting held on 16.12.2009 has recommended for acceptance of negotiated offer of M/s Kirloskar Brothers Ltd. Kolkata and the matter has been referred for approval of the Government in H&UD department. This deponent states that the concurrence of the finance department is also required to be obtained. A copy of the minutes of the tender committee meeting held on 16.12.2009, is filed herewith and marked as **Annexure – A**.

5. That, this deponent shall file further affidavit indicating the status and developments from time to time

6. That, the facts stated in the foregoing paragraphs are true to the best of my knowledge and belief based on official records and information received

Identified by

Manoj Kumar Panda

Advocate

Cuttack

Dated 18th December 2009

Rohitesh Chandra Sahu
Deponent

Solemnly Sworn before

me by.....*Rohitesh Chandra Sahu*.....

being identified by *M. K. Panda*

at Cuttack dated *18.12.2009*

Sankar Mishra
Notary Cuttack Town

